

Gujarat Appropriation (Excess Expenditure) Act, 1966

18 of 1966

[15 October 1966]

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Gujarat Appropriation (Excess Expenditure) Act, 1966

18 of 1966

[15 October 1966]

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Gujarat to the service of the year ending on the thirty-first day of March 1964. It is hereby enacted in the Seventeenth Year of the Republic of India as follows:-

1. Short Title :-

This Act may be called the Gujarat Appropriation (Excess Expenditure) Act, 1966.

2. Issue Of Rs. 3,74,83,761 Out Of The Consolidated Fund Of The State For The Year 1963-64 :-

From and out of the Consolidated Fund of the State of Gujarat, there may be paid and applied sums not exceeding those specified in Column 4 of the Schedule hereto annexed amounting in the aggregate to the sum of Rs. 3,74,83,761 towards defraying the several charges which have come in course of payment during the year ending on thirty-first day of March, 1964 in respect of the services and purposes specified in column 2 of the Schedule.

3. Appropriation :-

The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Gujarat by this Act shall be deemed to have been appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March 1964.

SCHEDULE 1

SCHEDULE I

(See sections 2 and 3)

Sr. No.	Services and purposes	Head of Account			Sums not exceeding—
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
1	2	3	4		
			Rs.	Rs.	Rs.
1	Stamps.	14-Stamps.	11,880	..	11,880
2	Interest on Debt and Other Obligations.	16-Interest on Debt and Other Obligations.	..	2,47,983	2,47,983
3	Jails.	22-Jails.	1,39,924	..	1,39,924
4	Miscellaneous Departments.	Miscellaneous Departments.	21,500	..	21,500
5	Miscellaneous Social and Developmental Organisations.	39-Miscellaneous Social and Developmental Organisations.	80,374	..	80,374
6	Porte and Pilotage.	53-Porte and Pilotage.	12,66,832	..	12,66,832
7	Famine Relief.	64-Famine Relief.	13,52,445	..	13,52,445
3	Pensions and Other Retirement Benefits.	65-Pensions and Other Retirement Benefits.	..	13,77,192	13,77,192
9	Territorial and Political Pensions.	66-Territorial and Political Pensions.	13,162	65,531	78,693
10	Stationery and Printing.	68-Stationery and Printing.	12,85,377	..	12,85,377
11	Forest.	70-Forest.	1,53,381	..	1,53,381
12	Miscellaneous.	71-Miscellaneous.	..	3,270	3,270

	Total— Expenditure on Revenue		43,24,875	16,93,976	60,18,851
13	Capital Outlay on Industrial Development.	96-Capital Outlay on Industrial Development.	..	744	744
14	Capital Outlay on Multipurpose River Scheme and Capital Outlay on Irrigation, Navigation, Embankment and Drainage Works (Commercial) and (Non- Commercial).	98-Capital Outlay on Multipurpose River Schemes, 99-Capital Outlay on Irrigation, Navigation, Embankment and Drainage Works (Commercial) and 100-Capital Outlay on Irrigation, Navigation, Embankment and Drainage Works (Non- Commercial).	84,74,734	18,000	84,92,734
15	Expenditure on Capital for Gujarat.	107-Expenditure on Capital for Gujarat.	98	..	98
16	Payment of Commuted Value of Pensions.	120-Payment of Commuted Value of Pensions.	..	1,43,480	1,43,480
	Total— Expenditure charged to Capital		84,74,832	1,62,224	86,37,056
17	Loans and Advances by State Government.	Q-Loans and Advances by State Government.	2,28,27,854	..	2,28,27,854
Total—Expenditure charged "Loans and Advances by State Government."			2,28,27,854	..	2,28,27,854
		Grand Total ..	3,56,27,561	18,56,200	3,74,83,761